

THE HIGH COURT OF MEGHALAYA
AT SHILLONG

NOTIFICATION
Dated, Shillong ___ October, 2018

NO.HCM.II/123/2015/ : Consequent to the order issued by the Government of Meghalaya, General Administration (A) Department No. GAA.101/2017/42 dated 27th November, 2017, Hon'ble the Chief Justice is pleased to declare 9th November, 2018 (Friday) as Holiday in the High Court of Meghalaya and Subordinate Courts on Account of Wangala Festival.

REGISTRAR GENERAL

Dated, Shillong 30th October, 2018

Memo. NO.HCM.II/123/2015/5445A

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
4. The PA to Registrar General, High Court of Meghalaya, Shillong.
5. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
10. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
11. The Court Officers, High Court of Meghalaya, Shillong.
12. The President/Secretary, High Court Bar Association, Shillong.
13. The President/Secretary, Shillong Bar Association, Shillong.
14. Notice Board.
15. Office file.


REGISTRAR GENERAL